So do (5-210)

Declaration of Assets and Llabilities

Year 2023-2024

I, SANTOSH KUMAR, son/daughter/wife of Ayon Hya SAW, seed 43 YEAR years, belonging to BIHAR LEUNSTATIVE ASSEMBLY service and presently working as ORDER PAPER DISTRIBUTOR.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

13/02/24

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	1000	SARSWATI DEVI	NEHA KUMARI	NIKKI KUMARI	RAHUL RAJ RITTIK RAS
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING PUNB SAVING 1000	PUNB RS-5000	PUNB SAVING SBISAVING (000	761	
(ĭil)	Bonds, Debentures and Shares in companies				- 1	
(lŷ)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	SBI LIFE Ensurance 60000/-		LIC PREMIUMM 11000		
(v)	Motor Vehicles (details of make, etc.)	MOTOROXC- LE, GUAMOR RIBROID D 6891				
(vi)	Jewellery (give details of weight and value)		GOLD 50GRAM			_
(vii)	Other assets, such as values of claims / interests	HOMEAPPL- ANCHS 500000			Control of the Contro	\$2.00 miles

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					_
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	-	2 DE SMEL			-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(i) Loans from Banks		400000+200000
(ii) Loans from financial institutions	12000	
(iii) Government Dues: (a) dues to departments dealing with government accommodation		
(b) dues to departments dealing with supply of water	A 100 (100 (100 (100 (100 (100 (100 (100	2000 (100 m) (
(c) dues to departments dealing with supply of electricity		Addition to the second
	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of	(i) Loans from Banks (ii) Loans from Banks (iii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of

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	(d) dues to departments dealing with telephones		internation of the second
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		- Total State of the Control of the
(b)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN N- CHLPK 3394P	oroda,
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	and the first of the second se	1980 (1990)
	(III) Sales Tax [Only in case of proprietary business]		Annua Catharan
-	(iv) Property Tax		

C. <u>Personal Detail</u>

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:	M (M/F)
1.	30091980 (DD/MM/YYYY)
:-	(A/B/C)
ļa	BIHAR LEGISIATTY ASSEMBLY SECRIARAR (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
;n	PATNA
eclare lef.	that the above details are true to the best of my
	:-

Signature Santash Kymax

Name of Employee: SANTOSH ... KUMAR.

Designation: ORDER PAPER DIST RIBUTOR

Department: BIHAR NIDHANSARHA. PATNA

Note:

Place: PATNA

Date: 02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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